

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP No. 113(ND) 2017

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2019

NAME OF THE COMPANY: Naveen Kapoor Vs. M/s Prima Technologies Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Kapil Chaudhary, Advocate

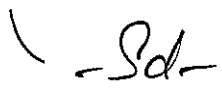
For the Respondent (s): Mr. Varun Sharma, Advocate

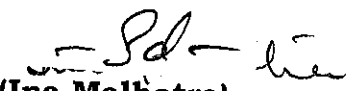
ORDER

Ld. Counsel for the respondent submits that the Auditor company, Luthra & Luthra (LLP) have asked for further time to complete the audit. The respondent shall take steps in this respect to provide all documents and any meeting fixed before the auditor be communicated to the petitioner.

In view of the request made, 4 weeks' time is granted. Report be sent.

List this case for the auditor's report on 18th July, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)